

**FORM A  
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SHREE FASTENERS PRIVATE LIMITED**

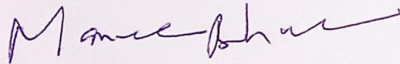
| RELEVANT PARTICULARS |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1                    | NAME OF CORPORATE PERSON<br>SHREE FASTENERS PRIVATE LIMITED                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
| 2                    | DATE OF INCORPORATION OF CORPORATE PERSON<br>05/07/1985                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
| 3                    | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED<br>Registrar of Companies- Ahmedabad, Gujarat                                                                                                                                                                                                                                                                                                                                                                                                                |
| 4                    | CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON<br>U29225GJ1985PTC007941                                                                                                                                                                                                                                                                                                                                                                                                                      |
| 5                    | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON<br>A/2/195 AJ INDL ESTATE G I D CPHASE II RAJKOT-360001, GUJARAT, INDIA                                                                                                                                                                                                                                                                                                                                                                      |
| 6                    | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON<br>November 12, 2021                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
| 7                    | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR<br><b>MR. MANISH S. BUCHASIA</b> Insolvency Professional (IP)<br><b>M S Buchasia &amp; Associates Practising Company Secretaries</b><br><b>Registered Valuer (SFA)</b><br><b>Address: 306 , "GALA MART" NR. SOBO CENTRE" , BEFORE "SAFAL PARISAR, S BOPAL MAIN RD, BOPAL, AHMEDABAD, GUJARAT 380058</b><br><b>EMAIL ID:</b><br><b>manishbuchasiacs@gmail.com</b> 093279 16394<br><b>REG NO: IBBI/IPA-002/IP-N00487/17-18/11449</b> |
| 8                    | LAST DATE FOR SUBMISSION OF CLAIMS<br><b>December 12, 2021</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |

Notice is hereby given that the M/s. SHREE FASTENERS PRIVATE LIMITED has commenced voluntary liquidation on November 12, 2021.

The stakeholders of M/s. SHREE FASTENERS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or **before December 12, 2021** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**



**Mr. Manish S. Buchasia**

Regd. Insolvency Professional

Reg No.: IBBI/IPA-002/IP-N00487/17-18/11449

Date: 12/11/2021

Place: Ahmedabad



# Nagpur toddler abducted for begging rescued in Somnath

TIMES NEWS NETWORK

**Rajkot:** An 18-month-old girl kidnapped from Nagpur railway station last month was rescued due to the alertness of shopkeepers at Somnath beach in Gir Somnath district. The toddler was abducted so that she could be made to beg.

On November 13, a man named Suraj Khiradkar was questioned by the shopkeepers when they saw him beating the girl on the beach. The shopkeepers tried to intervene, but the man told them that he is her father and asked them to leave. The shopkeepers, however, were not convinced so they informed cops at Prabhas Patan police station.

Police picked up Khiradkar for questioning and admitted the girl to the hospital



Toddler at the child care centre in Gir Somnath district

as she was injured. Khiradkar gave the cops their identity and said that he hails from Amravati in Maharashtra and the girl was his daughter. As police found Khiradkar's responses suspicious, they contacted his parents back in Amravati. Cops asked Khiradkar's parents about their granddaughter, but they said that they did not have any granddaughter as

Khiradkar was not married. When Khiradkar realized that he had been exposed, he admitted on Tuesday that he had kidnapped the girl from Nagpur railway station on October 22 to use her to seek alms.

Police then contacted their counterparts in Nagpur to inquire if they had received any complaint regarding a missing girl. It then came to light that the girl's mother had approached the police after the toddler went missing. The girl's mother had come to Nagpur at her parents' home from Allahabad along with her.

Nagpur police and the girl's family members were asked to reach Somnath to take the custody of the toddler and also Khiradkar. "The accused will be handed over to Nagpur police as the crime took place there and all legal proceedings will also be done there," said inspector N M Ahir of Prabhas Patan police station.

## Congress Members Razed It On Tuesday

TIMES NEWS NETWORK

**Rajkot:** A massive controversy has erupted in Jamnagar after members of a right-wing group installed a bust of Mahatma Gandhi's assassin Nathuram Godse, which was razed by the Congress members a day after being erected. The members who identified themselves as activists of Hindu Sena installed the statue in an ashram in Morkanda village adjoining Jamnagar city on Monday. They even raised slogans hailing Godse.



Grab from a video shows local Cong leader demolishing the bust

However, local Congress leaders led by city's party president Virendrasinh Jadeja razed the bust on Tuesday.

The Hindu Sena and Congress lodged cross-complaints with Jamnagar A-division police station.

The members of the outfit claimed that they had demanded a place from Jamnagar Municipal Corporation (JMC) to install Godse's bust a month ago but JMC did not respond to their application. Pratik Bhatt, Gujarat president of Hindu Sena, said

"Godse was associated with Hindu ideology and he fought for a Hindu nation. When our demand to erect his bust was not heard, we did it on our own on his death anniversary."

In his complaint, Bhatt named Jadeja and a person named Dhaval Nanda. "We are followers of Godse's ideology. The accused vandalized the bust and threw a saffron cloth and a cloth on which

Shree Ram was written in garbaje. This act hurts our religious sentiments," he stated.

Meanwhile, Virendrasinh Jadeja in his complaint against Bhatt, Dhiren Bhanushali, Bhavesh Thummar and two unidentified persons, alleged erecting the bust of Godse was a blasphemous act. "They installed the

bust without taking any permission and insulted those who believe in the ideology of Gandhiji. This act is creating dissension, hatred and animosity between people," the complaint stated.

In both complaints, those named were booked under relevant IPC sections including 153 (a) for an offence of promoting disharmony, enmity or feelings of hatred between different groups on the grounds of religion, race, place of birth, residence, language, etc. and doing acts prejudicial to maintenance of harmony.

Jamnagar deputy superintendent of police JS Chavda said "We have registered both FIRs against and the matter is under investigation."

## CROSS-COMPLAINTS LODGED

## SAURASHTRA GRAMIN BANK

Regional Office, R-V, Rajkot : 2nd Floor, Viral Heights, Near Time Square - 2, Ayodhya Chowk, 150 Feet Ring Road, Rajkot - 360005. Phone : 0281-2966050.

**E-Auction Notice for Sale of Immovable/Movable Properties**

Sale of Immovable assets charged to the bank under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. The undersigned as Authorized Officer of Saurashtra Gramin Bank has taken over Possession of the following property/ies u/s 14 of the SARFAESI Act.

Public at large is informed that e-auction (under SARFAESI Act, 2002) of the charged property/ies in the below mentioned cases for realization of Bank's dues will be held on "AS IS WHERE IS BASIS AND WHAT IS BASIS & WHATEVER THERE IS BASIS" and as specified hereunder. The Physical possession of the property is with Saurashtra Gramin Bank. The purchaser shall bear the application stamp duties/additional stamp duty/transfer charges, fee etc. and also all the statutory/non-statutory dues, taxes, rates, assessment and other charges, fees etc. owing to anybody.

| DESCRIPTION OF THE IMMOVABLE/MOVABLE PROPERTIES |                                                                                                           |                             |                                                                                                                                                                                                                                          |                                                                                                                                                                                                                                   |                   |                       |
|-------------------------------------------------|-----------------------------------------------------------------------------------------------------------|-----------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|-----------------------|
| Sr. No.                                         | Name of A/c holder & owner's Name                                                                         | Branch Name                 | Description of Property                                                                                                                                                                                                                  | Due Outstanding's                                                                                                                                                                                                                 | Reserve Price     | Earnest Money Deposit |
| 1                                               | Mrs. Harshaben Dineshchandra Vasiyani                                                                     | Metoda Branch               | Residential Property at "Avadh Residency", R. S. No. 146/P/8, Plot No. 11, Sub Plot No. 111/A, Tenement No. 238, Nr. Namuka Society, At. Pipaliya Pal, Ta.: Lodhika, Dist.: Rajkot. Land Area : 38.12 Sq. Mt., Plinth Area 28.58 Sq. Mt. | Rs. 5,51,691/- as per Demand Notice dated 22.08.2019 + interest thereon, cost and expenses etc. thereafter                                                                                                                        | Rs. 4,27,722/-    | Rs. 42,772/-          |
| 2                                               | Shreeji Cotton Industries                                                                                 | Rajkot SSI Branch           | Factory Land and Building Constructed on Non Agriculture Land 1. Revenue S. No. 597 paiki, 1 Acre - 2 Gutha, (9308 Sq. Mtr.) & 2. Revenue S. No. 597 paiki 1, Sq. Mtr. 80974 situated at Lilapur, Ta.: Jasdan, Dist.: Rajkot.            | Rs. 11,17,54,507/- as per Demand Notice dated 29.11.2017 + interest thereon, cost and expenses etc. thereafter                                                                                                                    | Rs. 1,04,56,500/- | Rs. 10,45,650/-       |
|                                                 |                                                                                                           |                             | Residential House on Non Agriculture Land R. S. No. 325p, Acre - 2, Gutha - 23, Plot No. 17 paiki, South Side Sq. Mtr. 64.86, at Jasdan, Dist.: Rajkot                                                                                   | Rs. 12,84,100/-                                                                                                                                                                                                                   | Rs. 1,28,410/-    |                       |
| 3                                               | 1. M/s. Sky Shop Fitness Equipment Pvt. Ltd. & 2. M/s. M Zone Fitness (Pro. Nishbbhai Becharbhai Bhimani) | Rajkot SSI Branch           | R. S. No. 120/1 Paiki, Plot No. 103 Paiki, Western Side, 179.87 Sq. Mtr., Rubi Park, Vajadi - Virda, Dist.: Rajkot. (Rubi Park, Opp. Drive-in Cinema, Kalawad Road)                                                                      | 1. Rs. 52,84,704/- as per Demand Notice dated 16.10.2020 + interest thereon, cost and expenses etc. thereafter.<br>2. Rs. 52,83,764/- as per Demand Notice dated 16.10.2020 + interest thereon, cost and expenses etc. thereafter | Rs. 30,07,300/-   | Rs. 3,00,730/-        |
| 4                                               | Mr. Rameshbhai Karshanbhai Dholariya                                                                      | Dhebar Road Branch - Rajkot | Flat No. 107, First Floor, Jamna Complex, Plot No. 61 to 63, R. S. No. 228/31, C. S. No. 4282/S/61 part, Ward No. 12, Mukesh park-2, Opp. Murlidhar Weigh Bridge, Off. Kothariya Ring Road, Rajkot                                       | Rs. 10,30,519/- + interest and other expenses from 10-09-2017                                                                                                                                                                     | Rs. 8,74,800/-    | Rs. 87,480/-          |
| 5                                               | Mr. Jayeshbhai Rajendrabhai Vadavana                                                                      | Dhebar Road Branch - Rajkot | Tenament No. 84, King Residency (Navin Nagar) On Plot No. 87 to 95/L, R. S. No. 75/3P1, Nagal par, Sanosara Road, Village : Pipalia, Tal./Dist.: Rajkot, Land Adm. 58.08 Sq. Mtr.                                                        | Rs. 8,24,470/- as per Demand Notice dated 26.11.2018 + interest thereon, cost and expenses etc. thereafter                                                                                                                        | Rs. 4,63,600/-    | Rs. 46,360/-          |
| 6                                               | Mr. Bhupatbhai Khodabhai Rathod & Smt. Jayaben Khodabhai Rathod                                           | Mavdi Road - Rajkot         | Residential Property at New Sukh Sagar - 2, Near SukhSagar Hall, Opp. Shivam Pan, R. S. No. 6 paiki, Ward No. 13/2, C. S. No. 3945/89 paiki, Plot No. 89/1, Bhagvati Para Main Road, Rajkot                                              | Rs. 19,82,115/- + interest and other expenses from 15-10-2018                                                                                                                                                                     | Rs. 13,36,900/-   | Rs. 1,33,690/-        |
| 7                                               | Mr. Kamleshbhai Vinodbhai Adesara                                                                         | Mavdi Road - Rajkot         | Flat No. 201, Second Floor, Raghu-Nandan Apartment, 5/9, Laxmiwadi, City Survey Ward No. 9, City Survey No. 1708, 1709, 1710 - Rajkot                                                                                                    | Rs. 18,84,465/- + interest and other expenses from 05-09-2014                                                                                                                                                                     | Rs. 14,94,900/-   | Rs. 1,49,490/-        |
| 8                                               | M/s Kotecha Trading Co., Smt. Nitaben Mukeshbhai Kotecha, Mukeshbhai Damodarbhai Kotecha                  | Porbandar Branch            | City Survey Ward No. 2, Survey No. 5924, Division No. F, Near Government Godown, Near Suraj Bungalow, Vadi Plot, Porbandar.                                                                                                              | Rs. 30,95,229/- as per Demand Notice dated 06.09.2019 + interest thereon, cost and expenses etc. thereafter                                                                                                                       | Rs. 31,80,960/-   | Rs. 3,18,096/-        |

**Inspection on 02-12-2021, Time : 12.00 pm to 2.00 pm | Last Date for depositing Earnest Money Deposit (EMD) and submission of documents to the Authorised officer : 17-12-2021**

**Date & Time of E-Auction: 18-12-2021 at 11.00 AM to 01.00 PM With auto extension clause in case of bid received in last 5 minutes before closing.**

**Terms and Conditions :** (1) E-Auction will be held online at the Portal <https://Sarfes.auctiontigger.net> on 18.12.2021 from 11 am to 1 pm. The bid submitted without the EMD shall be summarily rejected. The Property will not be sold below the Reserve Price. (2) The interested purchasers/bidders are required to deposit EMD amount through RTGS/NEFT to the Bank Account No. 78031921233 (SGB, Ro. 5 Rajkot, IFSC : SBIN0RRSGB). (3) E-Auction being held on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS AND WHATEVER THERE IS BASIS" and will be conducted through the Bank's Approved service Provider, M/s. E-Procurement Technologies Ltd. (AuctionTigger), Address : B-704, Wall Street - II, Opp. Orient Club, Nr. Gujarat College, Ellisbridge, Ahmedabad - 380006. Ph. 9265562821/18 & 9374519754, 079-68136880 / 68136837. Email : support@auctiontigger.net, chintan.bhatt@auctiontigger.net. Bank Contact No. : 75748 07751 / 75748 07753 (4) Each bidder should submit copy of valid ID proof (AdharCard/ElectionCard etc.) and certified copies of Income tax PAN/ TAN in sealed cover. (5) Bidding will be minimum in multiple of Rs.10,000/-. The sale shall be confirmed in favour of the purchaser, who has offered the highest bid and shall be subject to confirmation by the bank. (6) The successful bidder shall deposit 25% of sale price, after adjusting the EMD already paid, immediately, i.e. on the same day or not later than next working day, as the case may be, failing which the earnest money deposited by the bidder shall be forfeited. The Balance 75% of the sale price is payable on or before the 15th day of confirmation of sale of the secured asset or such extended period as may be agreed upon in writing between the Secured Creditor and the E-Auction purchaser not exceeding three months from the date of E-Auction. (7) All statutory/nonstatutory dues, Taxes, Rates, Assessments, Charges, Fees, Claim, etc. owing to any body will be responsibility of the buyer only. (8) For more details Contact : Saurashtra Gramin Bank, Region Office : Rajkot, 2nd Floor, Viral Heights, Nr. Time Square-II, Ayodhya Chowk, 150 Feet Ring Road, Rajkot - 360005. Ph. 0281-2966050. Scanned copies of the documents can also be submitted through e-mail to [Rising officer at r5credit@sgbrb.org](mailto:Rising officer at r5credit@sgbrb.org), by 17.12.2021 upto 4:00 pm. (9) The authorized officer reserves the absolute right to accept / reject any offer(s) and/ or cancel/ postpone the auction process without assigning any reason thereof.

**STATUTORY 30 DAYS SALE NOTICE UNDER SAFESI ACT**

The Borrowers / Guarantors are hereby Notified to pay the sum mentioned above before the Date of Auction. Failing which the properties will be auctioned and balance if any will be recovered from them with interest and cost by Legal Avenues.

Date : 17/11/2021, Place : Rajkot

Authorized officer, Saurashtra Gramin Bank

## Lioness gives birth to quintuplets at Sakkarbaug zoo



CCTV camera grab shows the mother with her five newborn cubs

TIMES NEWS NETWORK

**Rajkot:** In a rare case, a lioness in Sakkarbaug zoo of Junagadh gave birth to quintuplets on Monday night. According to zoo officials, a lioness gives birth to a maximum of four cubs, and that this is the result of continued efforts for successful breeding. "Five cubs is a rare event. Last year, a lioness gave birth to six cubs, which is a very rare phenomenon. Lionesses have only four teats on their mammary gland, so naturally she can afford only up to four cubs," a senior forest official said.

D T Vasavda chief conservator of forest (wildlife circle) said "The mother is experienced as she has given birth

to three healthy cubs earlier also. All are being taken care of and monitored by the staff."

Of the total 62 lion cubs born in Sakkarbaug zoo in the last two years, 30 cubs were born in the last one year. The zoo authority has studied behaviour management of lions and provided the cats with privacy and a relaxing environment for mating. The pairs are then kept in separate enclosures to create a conducive environment for the animals, with minimal human interference. As part of behavioural engagement, zoo authorities also included a few colourful balls to engage the felines in a playful mood and dispel any natural odium between opposite sexes.



## Navsari girl's suicide case: Stalker in Surat detained

Mehul Jani | timesgroup.com

**Surat:** The joint team of police investigating the suicide of 18-year-old Navsari girl in a coach on Gujarat Queen Express in Valsad has detained a man who was caught on CCTV camera stalking the deceased at Surat railway station a few hours before she was found dead.

A team of Ahmedabad crime branch detained the youth from the city and took him to Ahmedabad for questioning. The youth appeared to have followed the victim from Surat GSRTC bus stop to railway station and was suspected of making obscene gestures to her as well.

According to police, the Ahmedabad DCB visited the city along with other agencies to investigate the girl's alleged rape case. Cops detected a man wearing shorts holding a mobile phone in his hand following the girl from Surat ST bus stand and saw him going up to the railway station. He was seen walking behind her till the railway platform and also making obscene gestures as well in the footage.

Police found that the man is a bakery worker and lives in nearby slums. Sources in the police have informed that the man is a native of Hyderabad and works in a bakery in the city. Cops claimed that he is not comfortable in speaking Hindi or Gujarati. Cops are trying to find out his motive behind following the girl. Police claimed that it is not



The youth (encircled) followed her from bus stand to railway platform

## Cops scan over 15k calls

Multiple police teams are working in different directions to investigate the death case of the 18-year-old girl from Navsari. In course of investigation, the technical team has examined around 15,000 phone numbers which were activated near the crime scene at the time of the incident in Vadodara. Cops found that the girl was not carrying her mobile phone when she was kidnapped and allegedly raped. It is a matter of investigation as to why she was not carrying her phone.

## Diary reveals more crime details

In her diary, the victim wrote description of the rape incident. She wrote that one of the two men who kidnapped her told the other to kill her using a knife, while the other laughed asking to finish "work" before killing the girl. One of them said that he knew her very well and at one point the duo even allegedly decided to throw her before some running vehicle to show it as a road accident case.

yet clear if he is involved in any crime in connection with the girl's death.

Police sources also claimed that two men, who are seen in couple of CCTV footage near Vaccine Institute ground and after the alleged rape incident, were also detained by the Vadodara police for questioning. One of them is an auto-rickshaw driver.

On Monday evening, a team from Ahmedabad crime branch and Vadodara crime branch again visited the Vaccine Institute ground and nearby areas for investigation. Police traced a man named Imran, who works in a call centre in Karnataka and had talked with the girl for around 36 seconds on the day she was allegedly raped.

## Fisherman stuck in Pak jail released

**Rajkot:** A fisherman from Gujarat who was stuck in Pakistan jail for over four years just because of a typographic error in his middle name by authorities there, has been released along with 19 others.

Babu Bambhaniya, a resident of Nava Bandar village of Una Taluka in Gir Somnath, is expected to reach his native village on Wednesday.

According to case details, Babu was arrested by Pakistan Maritime Security Agency (PMSA) in March 2017 along with five other fishermen. But his five crew members were released within six months of the arrest after completion of jail sentence. The reason why he was not released was a typographic error in his father's name. According to records of the Indian authorities, Babu's father's name was 'Krisan', but Pakistani authorities had mentioned it as 'Naran'. Ajay Shiyaal, a social worker from Amreli, who represented his issue with the Centre said, "Babu was once released but had to return from Wagah border because of the typo mistake."



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